

() the demands and action proposed to be taken by Government thereon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY) (a) and (b) Several unions of Railway employees are reported to have favoured a strike in connection with demand for payment of bonus

(c) Employees of railways and other Departmental Establishments of Government are governed by Section 32(iv) of Bonus Act, 1965

उत्तर वियतनाम मे मुद्द-बन्दी की घोषणा

408. श्री हुकम चन्द कछबाय :

श्री आर० बी० बडे :

क्या विदेश मन्त्री यह बताने की प्रयास करेगे कि

(क) क्या उत्तर वियतनाम और ग्रम-रीका की सरकारो ने सामकिय तौर पर मुद्द-बन्दी की घोषणा की है और

(ख) इस बारे मे सरकार की क्या प्रतिक्रिया है ?

विदेश मन्त्रालय मे राज्य मन्त्री (श्री सुरेन्द्र पास सिंह) (क) जी हा ।

(ख) भारत सरकार इसका स्वागत करती है और पूरी आशा करती है कि इससे न केवल वियतनाम मे वरन् इसके पड़ोसी देश लाओस तथा कम्बोडिया मे भी स्थायी शान्ति स्थापित हो सकेगी ।

Expansion of Public and Private Sector Steel Plants

409 **SHRI BISHWANATH JHUN-JHUNWALA** Will the Minister of STEEL AND MINES be pleased to state

(1) whether expansion of the three public sector steel plants and some private sector plants are under consideration

(b) if so, whether any detailed reports with regard to these plants have been made and

(c) if so, the different camp cities that will be allowed to earn plant for expansion and the total increase that will be effected as a result of this?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) (a) Yes, Sir

(b) No Sir

(c) Does not arise

Issue of Licence, for Coal Mining Unit in Madhya Pradesh

410 **SHRI RANABAHADUR SINGH** Will the Minister of STEEL AND MINES be pleased to state

(a) whether any industrial licence for a new unit or for substantial expansion has been issued in the State of Madhya Pradesh for coal mining in 1971-72

(b) if so the names of the parties and whether the Railways have given a firm commitment for the additional production and

() the wagon capacity per day and extra wagons to be provided by the Railways on the firm commitment basis?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) (a) to (c) In 1971 and 1972 industrial licences for coal mining in Madhya Pradesh have been issued to M/s Newton Chikli Collieries Ltd, P.O Parasia district Chundwara and National Coal Development Corporation Ltd. for substantial expansion (5,40,000 tonnes per annum and setting up of a new unit (one million tonnes per annum) respectively, the mode of transport being Railways, M/s Newton Chikli Collieries Ltd. had not